

- G. S. R. 1655 in Gazette of India dated the 6th November, 1971.
- (ii) The Indian Police Service (Appointment by Promotion) Third Amendment Regulations, 1971, published in Notification No. G. S. R. 1656 in Gazette of India dated the 6th November, 1971.
- (iii) The Indian Forest Service (Recruitment) Fifth Amendment Rules, 1971, published in Notification No. G. S. R. 1690 in Gazette of India dated the 13th November, 1971.
- (iv) The Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1971, published in Notification No. G. S. R. 1691 in Gazette of India dated the 18th November, 1971.
- (v) The Indian Forest Service (Pay) Fourth Amendment Rules, 1971, published in Notification No. G. S. R. 1772 in Gazette of India dated the 27th November, 1971.
- (vi) The Indian Administrative Service (Probationers' Final Examination) Amendment Regulations, 1971, published in Notification No. G. S. R. 1794 in Gazette of India dated the 4th December, 1971.
- (vii) The All India Services (Study Leave) Amendment Regulations, 1971 published in Notification No. G. S. R. 1857 in Gazette of India dated the 11th December, 1971.
- (viii) The Indian Forest Service (Appointment by Promotion) Amendment Regulations, 1972 published in Notification No.

- G. S. R. 108 in Gazette of India dated the 15th January, 1972. [Placed in Library. See No. LT—1410/72]
- (b) Two Statements (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (i) to (iv) above. [Placed in Library. See No. LT—1411/72]

NOTIFICATION UNDER DEFENCE OF INDIA ACT, AND MYSORE STATE POLICE (DISCIPLINARY PROCEEDING) (SECOND AMDT.) RULES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS 'SHRI K. C. PANT): I beg to lay on the Table :—

- (1) A copy each of the following Notifications under section 35 of the Defence of India Act, 1971 :—
- (i) Hindi version of the Defence of India (Requisitioning and Acquisition of Immovable Property) Rules, 1971, published in Notification No. G. S. R. 1888 in Gazette of India dated the 17th December, 1971. [Placed in Library. See No. LT—1412/72]
- (ii) The Defence of India (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 1958 in Gazette of India dated the 23rd December, 1971. [Placed in Library See No. LT—1412/72]
- (2) A copy of the Mysore State Police (Disciplinary Proceedings) (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 244 in Mysore Gazette dated the 12th August, 1971, under sub section (4) of section 163 of the Mysore Police Act, 1963, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971 issued by the President in relation to the State of Mysore. [Placed in Library. See No. LT—1413/72]